(122)

2022-23

भी राजीव (जन-1

Declaration of Assets and Liabilities

Bably Kuman, son/daughter,	Year
Vears, belonging to DIV	ar Legicla Lina A.
service and presently working as DEACE	Altendant.
give nerein below the details of the assets (immovable, n	novable, bank balance, etc.) of
myself, my spouse and dependants*:	

A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

N	ir.	Description	Seif		Dependant-1	Dependent-2	
L	1)	Cash	1200	Pushpa	Name	Name	Dependant-3 Etc. Name
l (i	1)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	1	Cash: 900			
(iii)		Bonds, Debentures and Shares in companies	The state of the s				
(lv)	100	Other financial nstitutions, NSS, Postal Savings, LIC Policies, etc			7.530		
(v)	100	lotor Vehicles details of nake, etc.)					
vi)	W	ewellery (give etails of eight and alue)	Gold 10gm	Gold 20gm Silver			
/ll)	su of	ther assets, ich as values claims / perests		50gm	4.00.000		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

* Dependant here means a person substantially dependent on the income of the employee.

Bably Kumman

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr.	acad ibrion	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	John Comi)	Name(S)	Name	Name	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
	Others (such as nterest in property)					minute to Appear

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(I) Loans from Banks	THE PERSON NAME OF A	500000/-
	(ii) Loans from financial institutions	SBI - B. V. M. PATNA LOAN AC: 40/32672907	
	(ill) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		ART. COMP.
	(c) dues to departments dealing with supply of electricity		

	(d) dues to depart dealing with telep		<u> </u>		
	(e) dues to depart dealing with gover transport (includin aircraft and helico	ments riment ig			
	(f) Other dues, if a	iny			
(b)	(i) Income Tax Inc surcharge [Also in the assessment ye which Income Tax filed. Give also Per Account Number (dicate ear upto Return rmanent	wizpk 20°	715	
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.]				
	(III) Sales Tax (On case of proprietary business) (iv) Property Tax				
C.	Personal Detail				
3PF/C	PF/PRAN No. :-	LIDI	17 53 65 10	6	
		1101	17536512	6	
		1101 M	17536512 (MF)	6	
Gende		1101 M 2 2	100 100 100 100 100 100 100 100 100 100	6 9	3 (DD/MM/YYYY)
Gende Date c	ır ;÷	M	(MVF)	- Cagua	3 (DD/MM/YYYY)
Gende Date c	r :- of Birth :-	M 2 2	(M/F) - 0 8 1 - (A/B/C)	9 9	
Gende Date o Class/C	r :- of Birth :- Group :-	M 2 2 2 C Siho	(M/F) - 0 8 1 - (A/B/C)	9 9 m Asse	milyi
Gende Date o	r :- of Birth :- Group :-	M 2 2 2 C Si ha (Full Name	(M/F) - 0 8 1 (A/B/C) Ar Legislati	9 9 w Asseministrative	milyi
Gende Date o Class/O Cadre	r :- If Birth :- Group :- !*	M 2 2 C (Full Name B.S.S)	(M/F) O 8 I (A/B/C) Ar Legislasi Be e.g. B.A.SBihar Ad	9 9 w Asseministrative	milyi
Gende Date o Class/O Cadre	of Birth :- Group :- :*	M 2 2 2 C (Full Name B.S.S)	(M/F) O 8 1 (A/B/C) Ar Legislaki se e.g. B.A.SBihar Ad Bihar Secretariat Servi	9 9 ministrative	m317. Service,
Gende Date o Class/O Cadre	of Birth :- Group :- :*	M 2 2 2 C (Full Name B.S.S)	(M/F) O 8 1 (A/B/C) Ar Legislaki se e.g. B.A.SBihar Ad Bihar Secretariat Servi	9 9 ministrative	milyi
Gende Date o Class/O Cadre	or :- of Birth :- Group :- i- District :- I hereby declare	M 2 2 2 C (Full Name B.S.S)	(M/F) O 8 1 (A/B/C) Ar Legislaki se e.g. B.A.SBihar Ad Bihar Secretariat Servi	9 9 ministrative ce etc.)	יתנון: Service, o the best of my
Gende Date o Class/O Cadre	or :- of Birth :- Group :- i- District :- I hereby declare	M 2 2 2 C (Full Name B.S.S)	(M/F) O & 1 (A/B/C) Ar Legislation Addition Secretariat Service Addition Addition Secretariat Service Addition Additi	9 9 ministrative	יתנון: Service, o the best of my
Gende Date o Class/O Cadre	or :- of Birth :- Group :- i- District :- I hereby declare	M 2 2 2 C (Full Name B.S.S)	(M/F) O 8 1 (A/B/C) Ar Legislaki Be e.g. B.A.SBihar Ad Bihar Secretariat Servi (Meq. e above details a	9 9 ministrative ce etc.) The true to	mily. Service, s the best of my
Gende Date o Class/C Cadre Home E	or :- of Birth :- Group :- i* District :- I hereby declare ledge and belief.	M 2 2 2 C (Full Name B.S.S)	(M/F) - 0 8 1 - 0	9 9 W Alle ministrative ce etc.) The true to Sabin Oyee:	mily. Service, s the best of my Cumum BLU KUMAR
Gende Date o Class/C Cadre Home E Knowl	or :- of Birth :- Group :- i- District :- I hereby declare	M 2 2 2 C (Full Name B.S.S)	(M/F) (A/B/C) (A/B/	9 9 WE Assert the true to Basin in Section	mily. Service, s the best of my

Baron Kuman

in prescribed format.

Note:

Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)